

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – TRAINING PROGRAMMES - Nomination of 19 newly promoted Senior Civil Judges to undergo two days training programme on “Art of Writing Judgments”, “Appreciation of Evidence” and “English Language” on 19.10.2019 and 20.10.2019 (Saturday and Sunday) at Telangana State Judicial Academy, Secunderabad, - **ORDERS - ISSUED.**

REF: 1. High Court’s letter Roc.No.992/SO/2019, datd 30.09.2019.
2. Letter Roc.No.1475/2019/TSJA-Secunderabad, dated 14.10.2019 from the Director, Telangana State Judicial Academy Secunderabad.

ORDER ROC.NO.2968/2019-B.SPL., DATED:15.10.2019

The High Court is pleased to pass the following order:

The following 19 newly promoted Senior Civil Judges, mentioned in Column No.2, are nominated to participate in the two days training programme on “Art of Writing Judgments”, “Appreciation of Evidence” and “English Language” on 19.10.2019 and 20.10.2019 (Saturday and Sunday) at Telangana State Judicial Academy, Secunderabad.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN CHARGE
	Sarvasri	
(1)	(2)	(3)
1.	SMT.B.PUSHPALATHA, Prl. Senior Civil Judge, Nizamabad.	Senior Civil Judge, Bodhan, Nizamabad District
2.	SRI D.DURGA PRASAD, III Additional Judge, City Civil Court, Secunderabad.	XV Additional Judge, City Civil Court –cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.
3.	SMT. CH.ASHALATHA (CHIRANJI), XI Additional Chief Metropolitan Magistrate, Secunderabad.	X Addl. Chief Metropolitan Magistrate, Secunderabad
4.	MS. KSHAMA DESHPANDE, VIII Additional Chief Metropolitan Magistrate, Hyderabad.	IX Addl. Chief Metropolitan Magistrate, Hyderabad.
5.	SRI BRUNGI SRINIVASULU, II Additional Chief Metropolitan Magistrate, Hyderabad.	III Addl. Chief Metropolitan Magistrate, Hyderabad.
6.	SMT. D.VAROODHINI, Senior Civil Judge, Medchal, Rangareddy District.	I Addl. Senior Civil Judge, L.B.Naga, Rangareddy District
7.	SRI MOHD. ABDUL JAVEED PASHA, Senior Civil Judge, Jagtial, Karimnagar District.	Addl. Senior Civil Judge, Karimnagar.
8.	SRI G.SRINIVAS, I Additional Senior Civil Judge, Kothagudem, Khammam District.	Senior Civil Judge, Sathupalli, Khammam District.
9.	SRI K.V.CHANDRA SHEKAR RAO, Prl. Senior Civil Judge, Mahabubnagar.	Senior Civil Judge, Nagarkurnool, Mahaboobnagar District
10.	SMT. NASEEM SULTANA, VII Additional Chief Metropolitan Magistrate, Hyderabad.	VI Addl. Chief Metropolitan Magistrate, Hyderabad.
11.	SRI C.VIKRAM, Senior Civil Judge, Khammam.	Secretary, District Legal Services Authority, Khammam.

12.	SRI MILIND KAMBLE, VIII Additional Senior Civil Judge, L.B.Nagar, Ranga Reddy District.	VII Additional Senior Civil Judge, Rangareddy at L.B.Nagar.
13.	SRI K.SURI KRISHNA, Senior Civil Judge, Peddapalli, Karimnagar District.	Addl. Senior Civil Judge, Karimnagar.
14.	MS. R.M. SUBHAVALLI, Senior Civil Judge, Narayanpet, Mahaboobnagar District	Senior Civil Judge, Gadwal, Mahabubnagar District.
15.	SRI V.SRINIVAS, Senior Civil Judge, Kamareddy, Nizamabad District.	Senior Civil Judge, Bhodan, Nizamabad District.
16.	SRI K.VENKATESH, XXII Additional Chief Metropolitan Magistrate, Secunderabad.	X Addl. Chief Metropolitan Magistrate, Secunderabad
17.	SMT. M.KIRAN MAHI, Secretary, District Legal Services Authority, Nizamabad	Senior Civil Judge, Bhodan, Nizamabad District.
18.	SRI G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited -Cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.	XVI Addl. Chief Metropolitan Magistrate, Hyderabad
19.	SRI G.UDAYA BHASKAR RAO, Senior Civil Judge, Adilabad.	Senior Civil Judge, Nirmal, Adilabad District.

The above nominated officers are instructed to report at the Telangana State Judicial Academy, Secunderabad positively by 8.30 a.m., on 19.10.2019.

The Officers mentioned in Column No.3, will be in charge of the post(s) mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said training programme for two days from 19.10.2019 and 20.10.2019 both days inclusive at Telangana State Judicial Academy, Secunderabad.

In case the officers mentioned in Column No.3 are either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

On return from the said training programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

- NOTE:**
1. **The nominated officers are entitled only for actual journey time before reporting at Judicial Academy, Secunderabad.**
 2. The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 15.10.19

To:

1. The officers Concerned.
2. The incharge officers.

3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Ranga Reddy i) Warangal
10. The Pay and Accounts Officer, Hyderabad
11. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad c) Karimnagar d) Khammam
 - e) Mahabubnagar f) Medak g) Nalgonda
 - h) Nizamabad i) Warangal
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget SectionHigh Court for the state of Telangana at Hyderabad.

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